CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00131/2021

DATED THIS THE 11TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

G.R. Bhat, ex. Postal Assistant S/o R.V. Bidre, Aged 59 years, Resident of Bidremane Idagundi-581337.

Applicant

(Party in person)

Vs.

- 1.The Secretary of Posts,
 Ministry of Communications and IT,
 Government of India,
 Dak Bhavan,
 New Delhi-110 001
- 2. Chief Post Master General, Karnataka Circle, Bangalore-560 001
- 3.Director of Postal Services, North Karnataka Region, Dharwad-580 001.
- 4. Superintendent of Post Offices,Sirsi Division,Sirsi-581 402.....Respondents

ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Aggrieved by an order dated 01.02.2019, vide which a penalty of compulsory retirement was imposed, the applicant herein had preferred an appeal before respondent No.3, which was dismissed on 23.07.2019. Still aggrieved, the applicant preferred a Revision Petition before the Chief Post Master General, Karnataka Circle, Bangalore on 27.08.2019,

- 2. Grievance of the applicant is that a period of more than one year has elapsed and uptil now, his Revision Petition has not been decided by the Chief Post Master General.
- 3. The applicant submitted that he will be satisfied if a direction is issued to the Chief Post Master General to decide his pending Revision Petition within a time frame.
- 4. Keeping in view the aforesaid limited prayer made by the applicant, we deem it appropriate to dispose of the Original Application at the admission stage itself without entering into the merits of the case.
- 5. Accordingly, the Original Application is disposed of with a direction to Chief Post Master General, Karnataka Circle, Bangalore to decide the applicant's pending Revision Petition and pass a reasoned and speaking order in accordance with law. Before taking such a decision, the applicant shall also be afforded an opportunity of hearing. The whole exercise shall be undertaken within a period of one month from the date of receipt of a certified copy of this order.

6. Original Application stands disposed of in the above terms. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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